

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
ALVI TECH SERVICES PRIVATE LIMITED

The Corporate Debtor is engaged in the business of engineering, erection, commissioning and construction of electrical and instrumental components of offshore projects in the oil and gas fields.
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Alvi Tech Services Private Limited PAN No. AAFC A5622A CIN No - U45200MH2006PTC159477
2.	Address of the registered office	Basement Shivam Palace, Chinchpada Road, Kalyan East, Thane- 421 306, Maharashtra.
3.	URL of website	Not Applicable as no website of the CD exist
4.	Details of place where majority of fixed assets are located	The Company's factory building is situated at Plot No. A-61, Industrial Area, MIDC Phase 1, Dombivli (East), lying and being at Village Asde, Golavali, Taluka Kalyan, District Thane.
5.	Installed capacity of main products/ services	Information is not currently made available to RP.
6.	Quantity and value of main products/ services sold in last financial year	Revenue reported in last available audited financials for year ended as on 31st March, 2023 is Rs. 19.4 Lakhs.
7.	Number of employees/ workmen	Information is not currently made available to RP.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The same can be availed by sending a request to - cirp.alvitech@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The same can be availed by sending a request to - cirp.alvitech@gmail.com
10.	Last date for receipt of the expression of interest	9th October, 2026
11.	Date of issue of provisional list of prospective resolution applicants	14th October, 2026.
12.	Last date for submission of objections to provisional list	19th October, 2026.
13.	Date of issue of final list of prospective resolution applicants	26th October, 2026.
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	31st October, 2026.
15.	Last date for submission of resolution Plans	30th November, 2026.
16.	Process email ID to submit Expression of Interest	cirp.alvitech@gmail.com
17.	Details of the corporate debtor's registration status as MSME	The Corporate Debtor is registered as an MSME. Reg No- UDYAM-MH-33-0151828

Date: 18th September, 2026 **In the matter of Alvi Tech Services Private Limited**
Place: Mumbai **Sd/-**

Mrs. Neha Jain Nemani Resolution Professional
Reg. No: IBBI/PA-001/IP-P-02465/2021-2022/13927
Correspondence Address of the Resolution Professional:
1601, Unicorn, Dattaji Salvi Marg, Andheri West, Mumbai - 400053

